

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURINDER S. RATHI

Petition(s) for Special Leave to Appeal (C) No(s). 26389/2018

CHAIRMAN CENTRAL BOARD OF SECONDARY EDUCATION & ANR.Petitioner(s)

VERSUS

PRINCE SINGH & ORS.

Respondent(s)

(Only SLP(C) No. 26389 of 2018 is to be listed before the Court of
Ld. Registrar)

Date : 27-08-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Tara Chandra Sharma, AOR (Not Present)
Ms. Neelam Sharma, Adv. (Present)

For Respondent(s)

Mr. Venkateswara Rao Anumolu, AOR (Not Present)
Mr. Rahul Narayan, AOR (Not Present)
Mr. Ankit Goel, AOR (Not Present)
Mr. Ngukato Zhimomi, Adv. (Not Present)
Mr. Harish Pandey, AOR (Not Present)
Mr. Sudhir Naagar, AOR (Not Present)
Mr. Arun Nagar, Adv. (Present)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete upon respondent Nos. 1, 3, 5, 6, 7, 8 and 11 but no one has entered appearance on their behalf.

The respondent No. 2 and 12 have failed to file the counter affidavit despite opportunities given.

Await return of service of notice already issued to Respondent No. 4.

Ld. Counsel for the petitioner is directed to provide the copy of pleadings to Ld. Counsel for the Respondent Nos. 9 and 10 within one week as a last chance and file proof. The above respondents shall file counter affidavit within four weeks thereafter.

List again on 16.12.2019.

SURINDER S. RATHI
Registrar